

OPEN COURT.  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH ALLAHABAD.  
CIVIL CONTEMPT APPLICATION NO. 133/04  
IN  
Original Application No.352 of 2004.

ALLAHABAD THIS THE 05<sup>th</sup> DAY OF AUGUST 2005.

Hon'ble Mr.D.R. TIWARI MEMBER-A  
HON'BLE MR. K.B.S RAJAN, MEMBER~

Shailendra Kumar Trivedi  
Aged about 39 years son of Sri Sheopal Trivedi,  
Resident of 117/0/325, Geeta Nagar, Kanpur.

.....Applicant.

(By Advocate : Sri A.K. Dave)

Versus.

1. R.N. Das  
Secretary (Food & Public Distribution)  
Ministry of Consumer Affairs,  
Food and Public Distribution,  
Department of Food and Public Distribution,  
Krishi Bhawan, New Delhi.
2. G.K. Shukla, Director  
National Sugar Institute, Kalyanpur, Kanpur.

.....Respondents.

(By Advocate : Sri V.V. Mishra)

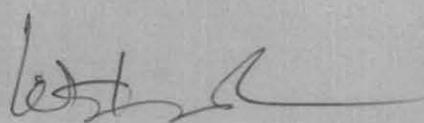
*Dhara*

## ORDER

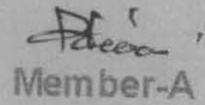
Hon'ble Mr. D.R. Tiwari, A.M

Heard Sri A K. Dave learned counsel for the applicant and Sri V.V. Mishra learned counsel for the respondents.

2. The undisputed fact is that D.P.C in this case has been held on 22.07.2005 by this respondents have complied with the order of this Tribunal passed in O.A. No.352/04 decided on 08.04.2004.
  
3. In view of this, contempt application is dismissed. Notices issued are discharged.



Member-J



Member-A

Manish/-